

केन्द्रीय सरकार के कर्मचारियों द्वारा दूसरा
बिवाह किया जाता

2428. श्री बास्नीकी चौधरी : क्या
गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) विधेय बिवाह प्रतिनियम वारित
होने के पश्चात केन्द्रीय सरकार के कितने
कर्मचारियों ने दूसरी शादी की

(ख) क्या इस प्रयोजन के लिये सरकार
ने उन्हें अनुमति दी थी ; और

(ग) यदि हा, तो किन परिस्थितियों में
इसकी अनुमति दी गई थी ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री
बिद्या चरण शुक्ल) : (क) से (ग). जानकारी
एकत्रित की जा रही है तथा सदन के सभा-
पटल पर रख दी जाएगी ।

Development of Urban Areas in Hoshangabad

2429. Shri J. Sundar Lal:
Shri G. C. Dixit:
Shri Nitiraj Singh Chaudhary:

Will the Minister of Labour and Re-
habilitation be pleased to state:

(a) the reasons for the delay in the
development of four urban areas in
Hoshangabad, Itarsi, Harda and
Sohagpur in Madhya Pradesh ear-
marked for the resettlement of new
migrants from East Pakistan; and

(b) the steps proposed to be taken
to expedite the development?

The Minister of State in the Minis-
try of Labour and Rehabilitation (Shri
L. N. Mishra): (a) A scheme for
resettlement of 170 new migrants fa-
milies from East Pakistan in small
trade and business, has been sanction-
ed by Madhya Pradesh Government

at an estimated cost of Rs. 5,79,500 in
the following urban areas:

Hoshangabad	54 families.
Itarsi	58 families
Harda	31 families.
Sohagpur	27 families.

The land required for construction
of houses and shops etc. for these
families, is being obtained through the
Survey and Settlement Department of
Madhya Pradesh Government. As
soon as the formalities for the transfer
of land are completed, action for the
construction of houses, shops and
roads etc will be taken in hand.

(b) The State Government has been
requested to complete the formalities
for the transfer of the land quickly

School Accommodation

2480. Shri A. Sreedharan:
Shri P. Vishwambharan:
Shri Manglathumadom:
Shri K. Anirudhan:
Shri P. C. Adichan:

Will the Minister of Education be
pleased to state:

(a) whether the Central Govern-
ment have received requests from the
State Governments for financial assist-
ance to tide over the difficulty in the
matter of accommodation in schools;
and

(b) if so, the reaction of Govern-
ment thereto?

The Minister of State in the Minis-
try of Education (Shri Bhagwat Jha
Azad): (a) The Education Minister of
the Kerala State requested for special
grant or loan to improve accommoda-
tion for schools in that State.

(b) It has not been possible to
accede to this request, as there is no
provision in the Central Plan for such
assistance.